

50/100

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**GUWAHATI BENCH**  
**GUWAHATI-05**

(DESTRUCTION OF RECORD RULES, 1990)

**INDEX**

O.A/T.A No. 81/2002.....

R.A/C.P No.....

E.P/M.A No.....

1. Orders Sheet O.A. 81/2002 Pg. 1 to 2
2. Judgment/Order dtd. 24/4/2002 Pg. 1 to 3 disposed
3. Judgment & Order dtd. .... Received from H.C/Supreme Court
4. O.A. 81/2002 Pg. 1 to 49
5. E.P/M.P. Pg. .... to .....
6. R.A/C.P. Pg. .... to .....
7. W.S. Pg. .... to .....
8. Rejoinder Pg. .... to .....
9. Reply Pg. .... to .....
10. Any other Papers Pg. .... to .....
11. Memo of Appearance
12. Additional Affidavit
13. Written Arguments
14. Amendment Reply by Respondents
15. Amendment Reply filed by the Applicant
16. Counter Reply

SECTION OFFICER (Judl.)

## FORM NO. 4

(See Rule 42 )

CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH.  
GUWAHATI.

## ORDER SHEET

Orginal No. 81/2002Misc. Petition No. /Contempt Petition No. /Review Application No. /

Applicant(s)

N. Prasad

Respondent(s)

U.O.T. Govt.Advocate for Applicant(s) M. Chanda, Mr. N. D. Soraon  
G. N. Chakrabarty

Advocate for Respondent(s)

Cark.

Notes of the Registry

Date

## ORDER OF THE TRIBUNAL

This is application in form  
C. F. for Rs. 50/- deposited

13.3.02

Heard learned counsel for the parties.

Dated 23.3.2002  
By SCJ  
By RegistrarIssue notice of motion, List on 3.4.02  
for Admission.I C Usha

Member

1m

3.4.02

Heard Mr. M. Chanda, learned counsel for  
the applicant and also Mr. A.K. Choudhury, learned  
Addl. C.G.S.C. for the Respondents.The application is admitted. The applicant  
who has been transferred by order No. 207/2001  
dated 24.9.2001 (Annexure-9) from Imphal  
to Jaisalmer <sup>has</sup> approached this Tribunal for  
being relief from his present posting. Since  
the applicant requested for implementation of  
the transfer order, there is an urgency for  
disposal this application at the earliest.Notice prepared and sent  
to D/S for enjoining the  
Respondent No. 1 to 4  
by Ldg. A.D. JPDINo 843/1812 18/3/02Dtd 21/3/02

Contd/-

(2)

3.4.02 Mr. A.K. Choudhury, learned Addl. C.G.S.C. for the Respondents seeks time for getting instructions in the matter. The O.A. is listed for hearing on 24.4.02 Endeavour shall be made to dispose of the same on that day.

List on 24.4.2002 for hearing.

ICU Shan  
Member

mb

24.4.02 Heard counsel for the parties. Hearing concluded. Judgment delivered in open Court, kept in separate sheets.

The application is disposed of in terms of the order. No order as to costs.

Recd. copy  
AK Choudhury  
Addl C.G.S.C  
30/4/02

Vice-Chairman

pg

CENTRAL ADMINISTRATIVE TRIBUNAL ::  
GUWAHATI BENCH.

O.A./R.X. NO. . . . 81 . . . of 2002.

24-4-2002.  
DATE OF DECISION .....

Shri Nagendra Prasad.

APPLICANT(S)

Shri M. Chanda.

ADVOCATE FOR THE APPLICANT(S)

VERSUS -

Union of India & Ors.

RESPONDENT(S)

Sri A.K.Choudhury, Addl.C.G.S.C.

ADVOCATE FOR THE  
RESPONDENTS.

THE HON'BLE MR JUSTICE D.N.CHOWDHURY, VICE CHAIRMAN.

THE HON'BLE

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the judgment ?
4. Whether the judgment is to be circulated to the other Benches ?

Ex.

Judgment delivered by Hon'ble Vice-Chairman.

U

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 81 of 2002.

Date of Order : This the 24th Day of April, 2002.

The Hon'ble Mr Justice D.N.Chowdhury, Vice-Chairman.

Shri Nagendra Prasad,  
Executive Engineer,  
Central Public Works Department,  
Imphal. . . . . Applicant.

By Advocate Shri M.Chanda.

- Versus -

1. Union of India  
represented by the Secretary to the  
Government of India,  
Ministry of Urban Development &  
Poverty Alleviation,  
New Delhi.
2. The Director General of Works,  
Central Public Works Department,  
Nirman Bhawan,  
New Delhi-11.
3. The Chief Engineer (NEZ)  
Central Public Works Department,  
Dhankheti,  
Shillong-793003.
4. The Superintending Engineer,  
Silchar Central Circle-I,  
Central Public Works Department,  
Malugram, Silchar-2. . . . . Respondents.

By Shri A.K.Choudhury, Addl.C.G.S.C.

O R D E R

CHOWDHURY J. (V.C)

The applicant was promoted as Executive Engineer (Civil) in the Central Engineering Service Group A on regular basis in the pay scale of Rs. 10,000-325-15,200/- vide order dated 18.6.1999 and by the said order he was posted as Executive Engineer, MCD.I, Imphal. Pursuant thereto the applicant joined his duty on 1.7.99 as Executive Engineer, Manipur Central Division No.I, CPWD, Imphal. As per office

Memorandum No. 29/1/97-EC.I dated 5.5.1999 the tenure of posting of officers and staff of C.P.W.D. posted in North Eastern Region was continued to be two years irrespective of their length of service. The applicant before completion of his tenure on 30.6.2001 submitted a representation asking for choice place of posting in places like Bikaner, Jammu or Ludhiana. According to applicant the authority however did not provide him any choice posting in any of the choice place of posting and by the order dated 24.9.2001 he was transferred from Imphal to Jaisalmer. Though the order was passed as far back as 24.9.2001 the order was not implemented. He also submitted representation. Since it was not responded the applicant moved this Tribunal by way of this application seeking for a direction to implement the order of transfer.

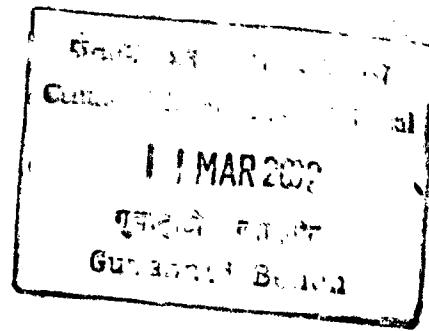
2. Despite opportunity granted the respondents did not file written statement. Mr A.K.Choudhury, learned Addl.C.G. S.C appearing for the respondents today also sought for time to file written statement. The matter is simple one relating to transfer and posting. As mentioned earlier the applicant was ordered to be transferred as far back as September, 2001. More than six months elapsed. The delay in implementing the transfer order defeats the very purpose of transfer order and in turn adversely affects the works of the department. The authority was aware of the situation and as a matter of fact office memorandums were issued to give effect to the order of transfer with utmost expedition. Mr A.K.Choudhury, learned Addl.C.G.S.C submitted that the authority rightly acted on and transfer the applicant after completion of his tenure to Jaisalmer. His case was considered but he could not be accommodated in his choice places, like Bikaner, Jammu or Ludhiana because of other priorities

but then he was also posted in a close station to his choice place of posting at Bikaner. The learned Addl.C.G.S.C further submitted that the authorities are seized with the matter and made efforts to find out a substitute and the search for replacement is in progress. The learned Addl.C.G.S.C fairly conceded that they find it difficult to find substitute in certain places in North East including the place in question.

3. I have given my anxious consideration on the matter. However, considering all aspects of the matter, I am of the opinion that the order passed by the authority is required to be given effect to and thus requires early implementation. The authority has almost taken more than six months time in finding a substitute. Such matter cannot brook any further delay. It is also contrary to the avowed policy of public administration. In the facts and circumstances of the case the respondents are directed to implement the transfer order with utmost expedition and preferably within six weeks from today.

Subject to the observation made above the application stands disposed of. There shall, however, be no order as to costs.

  
( D.N.CHOWDHURY )  
VICE CHAIRMAN



**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH**

(An Application under Section 19 of the Administrative  
Tribunals Act, 1985)

81

Title of the case : O.A. No. .... / 2002

Sri Nagendra Prasad : Applicant

- Versus -

Union of India & Others : Respondents.

**INDEX**

SL. No.	Annexure	Particulars	Page No.
01.	...	Application	1-18
02.	...	Verification	19
03.	1	Order dated 18.6.1999	20-25
04.	2	Joining report dated 1.7.1999	26
05.	3	O.M. dated 5.5.1999	27
06.	4 (series)	Representation dated 18.12.2000 and forwarding letter dated 18.12.2000	28-29
07.	5	Order dated 31.5.2001	30-35
08.	6 (Series)	Representation dated 8.6.2001 and forwarding letter dated 8.6.2001	36-37
09.	7	Representation dated 28.7.2001	38
10.	8	Representation dated 28.8.2001	39
11.	9	Transfer and Posting order dated 24.9.2001	40-42
12.	10	Representation dated 24.11.2001	43-44
13.	11	Forwarding letter dated 24.11. 2001	45
14.	12	Representation dated 4.1.2002	46
15.	13	Representation dated 4.2.2002	47
16.	14	O.M. dated 10.12.1998	48
17.	15	O.M. dated 12.4.2001	49

Date 11.3.2002

Filed by  
Maini Choudhury  
Advocate

Nagendra Prasad

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH : GUWAHATI**

(An Application under Section 19 of the Administrative  
Tribunals Act, 1985)

8  
O.A. No. .... /2002

BETWEEN

Shri Nagendra Prasad  
S/o Sri Ramdeo Sharma  
Executive Engineer  
Central Public Works Department,  
Imphal

.....Applicant

~AND~

1. The Union of India,  
Represented by the Secretary to the  
Government of India,  
Ministry of Urban Development &  
Poverty Alleviation,  
New Delhi.
2. The Director General of works,  
Central Public Works Department  
Nirman Bhawan,  
New Delhi-110 011

Filed by the applicant  
Pragya Chanda - Advocate  
Chdha. 11.3.2002

Nagendra Prasad

3. The Chief Engineer(NEZ),  
 Central Public Works Department  
 Dhankheti,  
 Shillong-793003
4. The Superintending Engineer,  
 Silchar Central Circle-I,  
 Central Public Works Department  
 Malugram, Silchar -2.

...Respondents

**DETAILS OF THE APPLICATION**

1. Particulars of order against which this application is made.

This application is made praying for a direction upon the respondents to release the applicant pursuant to the transfer and posting order issued under Office Order No. 207/2001 dated 24.9.2001 and also pursuant to the direction contained in the Office Memorandum No. 23.6.2000-EC.I dated 12.4.2001 (Annexure-) issued by the Deputy Secretary (Admn), Government of India, Directorate General of Works, C.P.W.D., New Delhi.

2. Jurisdiction of the Tribunal.

The applicant declares that the subject matter of this application is well within the jurisdiction of this Hon'ble Tribunal.

Mayurdaan Basu

3. Limitation.

The applicant further declares that this application is filed within the limitation prescribed under section-21 of the Administrative Tribunals Act, 1985.

4. Facts of the case.

- 4.1 That the applicant is a citizen of India and as such he is entitled to all the rights, protections and privileges as guaranteed under the Constitution of India.
- 4.2 That your applicant initially appointed as Assistant Executive Engineer following the recommendation of the Union public Service Commission and joined the Govt. of India, Ministry of Urban Development during the year 1995 and on completion of his training at Ghaziabad, the applicant was posted in New Delhi.
- 4.3 That your applicant while working in New Delhi under D.C.E. Project Division P.W.D., New Delhi after being found suitable promoted to the post of Executive Engineer (Civil) in the Central Engineering Services Group A on regular basis in the pay scale of Rs. 10,000-325-15,200/- vide Office Order No. 93 of 1999, bearing letter No. 28/3/99.E.C.-7 (Vol.III) dated 18.6.1999 and posted on promotion in the Manipur Central Division No.1, Imphal.

*Nayana Devi*

A copy of the order dated 18.6.1999 is annexed as Annexure-1.

4.4 That your applicant in compliance of the order dated 18.6.1999 reported for duty in Manipur Central Division No.1 C.P.W.D., Imphal on 1.7.1999.

A copy of the joining report dated 1.7.99 is annexed as Annexure-2.

4.5 That it is state that the Govt. of India, Directorate General of Works C.P.W.D., New Delhi, has decided that the tenure of posting of officers and staff of CPWD. Posted in North Eastern Region will continue for two years irrespective of their length of service till further orders. The said decision of the respondent - Union of India has been communicated vide O.M. No. 29.1.97-EC.I dated 5th May, 1999. The relevant portion of the O.M. dated 5.5.99 is quoted below :

"No.29/1/97-EC.I  
GOVERNMENT OF INDIA  
DIRECTORATE GENERAL OF WORKS  
CENTRAL PUBLIC WORKS DEPARTMENT

New Delhi, dated the 5th May, 1999.

OFFICE MEMORANDUM

"Subject : Tenure of officers and staff posted in North Eastern Region.

The undersigned is directed to refer to this Directorate's O.M. of even number dated 10.12.97, on the subject cited above.

*Alaudin Bawali*

It has been decided by the competent authority that, the tenure of posting of officers and staff of C.P.W.D., posted in North Eastern Region, will continue to be two years, irrespective of their length of service, till further orders.

Sd/- Illegible  
(MAHENDRA KUMAR)  
DY. DIRECTOR (ADMN)-I'

In view of the above O.M. dated 5.5.1999 the applicant being a permanent resident of state of Uttar Pradesh has acquired a valuable legal right for choice station posting on completion of fixed tenure of 2 years.

A copy of the O.M. dated 5.5.1999 is annexed as **Annexure-3.**

4.6 That it is stated that the Government of India, Department of Expenditures, Ministry of Finance also issued similar circulars of choice station posting on completion of fixed tenure in North Eastern Region vide O.M. issued under No. O.M. No.20014/2/83-E.IV dated 14.12.1983 and O.M. dated 1.12.1988 and the said benefit further extended vide O.M. dated 22.7.1998 by the Government of India.

The applicant urged to produce the aforesaid Office Memorandum at the time of hearing.

*Mahendra Kumar*

14.7 That your applicant submitted a detailed representation on 18.12.2000 indicating his choice station namely (i) Bikaner (ii) Jammu (iii) Ludhiana. In the said representation the applicant categorically stated that he is going to complete the fixed tenure of 2 years on 30.6.2001 in one of the hardest areas and requested for consideration of his posting in of his choice stations and copy of the letter given to all concerned authorities. The said representation further forwarded to the Superintending Engineer, Silchar Central Circle, Silchar vide letter bearing No. 9 (2)/NCD-I/2000/90-91 dated 18.12.2000 for further necessary action.

Copy of the representation dated 18.12.2000 and forwarding letter dated 18.12.2000 are enclosed  
**Annexure 4 series.**

4.8 That it is stated that the office of the Directorate General of Works, CPWD, New Delhi vide office order No. 120/2001 issued under letter No. 28/3/2001-ECC I Govt. of India, New Delhi dated 31st May 2001 have issued transfer and posting orders in respect of 69 Executive Engineers working in different regions with immediate effect in public interest. The name of the applicant is also found place in the said list of transfer and posting order at serial no. 60, whereby the applicant is sought to be transferred and posted to CDO, New Delhi from Manipur Central Division, CPWD No. I. It is relevant to mention here that the applicant never opted for posting at New Delhi rather he had given his option

*Nayendu Berau*

for choice station namely, (i) Bikaner (ii) Jammu and (iii) Ludhiana but his request for choice station posting has not been considered by the respondent in terms of the O.M. dated 5.5.1999, 14.12.1983 and 22.7.1998.

*30* A copy of the transfer and posting order dated 31st May 2001 is annexed as **Annexure-5**.

4.9 That your applicant immediately after receipt of the said transfer and posting order of dated 31st May 2001 submitted a detailed representation on 8.6.2001 addressed to the Director General Works, C.P.W.D., New Delhi. In the said representation the applicant stated inter alia that on completion of fixed tenure at Manipur he is entitled to choice station posting and he had already given his option indicating his choice places, as such the posting order dated 31.5.2001 is required to be reviewed, in view of his completion of his fixed tenure at hardest area and prayed for reconsideration of his choice posting. The said representation was also given to all concerned. The said representation was forwarded vide letter dated 8.6.2001.

A copy of the representation dated 8.6.2001 and forwarding letter dated 8.6.2001 are annexed as **Annexure-6** series.

4.10 That your applicant, finding no favourable response for his choice station posting again submitted

*Nayak, Bawali*

representation on 28.7.2001 and 22.8.2001 addressed to the Director General, C.P.W.D., New Delhi. In the said representation, the applicant again requested the competent authority for reconsideration of his posting. It is stated in the said representations that he had completed 2 years tenure in one of the hardest areas taking into account the law and order situation and insurgency and also categorically narrated difficulties facing by the applicant. It is further stated in the said representation that in the month of February, 2001, there was an extortion demand from some underground organisation and also indicated that already there was a report submitted by the Chief Engineer in this connection and also pointed the differential treatment meted out to the applicant so far the choice station posting is concerned and as such requested for reconsideration of his posting in terms of option submitted before the authorities.

Copy of the representations dated 28.7.2001 and 28.8.2001 are annexed as Annexure 7 & 8 respectively.

4.11 That most surprisingly another Office Order No. 209 of EC.I(Vol.II) (P.T) dated 24.9.2001 has been issued by the Directorate General of Works C.P.W.D., New Delhi, whereby 18 Executive Engineer have been transferred and posted in different places, the name of the applicant is also included at serial No. 13 whereby the applicant is ordered for posting at Jaisalmer from

*Nayudu Basu*

Manipur Central Division C.P.W.D, Imphal, it is stated that in spite of his repeated request the respondents did not at all consider his choice posting in total violation of the circular dated 5.5.1999 issued by the Dy. Secretary (Admn). The applicant in the compelling circumstances finding no other alternative accepted the transfer and posting order dated 24.9.2001.

A copy of the posting order dated 24.9.2001 is annexed as **Annexure-9.**

4.12 That your applicant thereafter eagerly waiting for relieving order consequent upon his order of posting dated 24.9.2001. However, after waiting for a period about two months, the applicant submitted a detail representation on 24.11.2001 addressed to Director General Works, C.P.W.D., New Delhi. In the said representation the applicant inter alia prayed for his immediate release in terms of the order of posting dated 24.9.2001. In the said representation it was also pointed out by the applicant that his reliever Sri Tankeswar Tiwari neither joined at Imphal nor any alternative arrange is made to relieve him. It was also pointed out that by the applicant in the said representation that the Chief Engineer has already informed the situation prevailing at Imphal vide his confidential letter dated 13.2.2001 addressed to the Director General Works, New Delhi. More over, the applicant has already completed his fixed tenure in hardest area and also stated that he has got a school

*Narendra Singh*

going daughter and the said school of the daughter situated at 8 kms. away from his residence and his wife suffering from serious gynecological problems since his newly born child expired at Varanasi in the month of August, 2000. He also stated in his representation that he is facing lot of difficulties and to tide up his domestic problems, requested for passing of immediate release order following the order of transfer and posting dated 24.9.2001. The said representation was duly forwarded to the Superintending Engineer, Silchar Central Circle, CPWD, Silchar vide letter bearing No. 9(2)/MCD-I/2001/1757 dated 24.11.2001. But to no result.

Copy of the representation dated 24.11.2001 and forwarding letter dated 24.11.2001 are annexed as Annexure 10 and 11 respectively.

4.13 That your applicant further begs to state that due to action/inaction of the respondents he further submitted representation on 4.1.2002 and also on 4.2.2002 requesting the authority to take appropriate steps to relieve him at the earliest. But unfortunately no favourable order is issued relieving the applicant pursuant to the posting order dated 24.9.2001 till filing of this application.

Copy of the representation dated 4.1.2002 and 4.2.2002 are annexed as Annexure 12 & 13 respectively.

*Mayananda Senapati*

4.14 That your applicant further begs to state that it would be evident from the order of transfer and posting dated 31.5.2001 that one Sri Nirmal Singh, Executive Engineer, Chandigarh has been transferred and posted to Ludhiana in place of Sri Harnam Singh, Executive Engineer. But unfortunately the applicant who acquired a valuable and legal right for choice station posting in terms of the O.M. dated 5.5.1999 issued by the Department of C.P.W.D. has been deliberately ignored although applicant opted Ludhiana as one of his choice stations, whereas Mr. Nirmal Singh who transferred and posted to Ludhiana is not entitled to any such privilege or priority in the matter of posting. Thereby the applicant is discriminated in the matter of transfer and posting. In the compelling circumstances the applicant even accepted the posting order at Jaisalmer but unfortunately he has not yet been released by the respondents in spite of his repeated requests.

4.15 That it is stated that other Executive Engineers who were transferred and posted to North Eastern Region from outside around the same time have already been posted out of North Eastern Region immediately on completion of their fixed tenure. Name of the beneficiaries are S/Shri Rajiv Kumar, Nirmal Goel, Pawan Kumar, Anurag. It is pertinent to mention here that Sri Nirmal Goel, Executive Engineer, CPWD, Guwahati has already been relieved without any

*Nayakha Basu*

substitute. But the applicant is being denied similar benefit although he is serving in a most insurgency prone area in the North Eastern Region and as such the applicant is being further discriminated in the matter of release. Therefore, Hon'ble Tribunal be pleased to direct the respondents to release the applicant with immediate effect consequent upon his order of transfer and posting dated 24.9.2001.

4.16 That it is stated that Hard Case Committee Meeting for consideration of transfer and posting of Executive Engineer was held in the chamber of A.O.G.(S&P) on 6.9.2001. In the said meeting the Hard Case Committee recommended the case of the applicant for posting at Jaisalmer vice Sri R.K.Sarada proposed to be transfer from Jaisalmer to Delhi on medical ground as the applicant is entitled to privilege/priority on completion of fixed tenure in N.E.Region. But surprisingly although posting order has been issued way back in the month of September, 2001 but till date no step has been taken to relieve him pursuant to the order of transfer and posting dated 24.9.2001. As such, the action/in action of the respondents is highly arbitrary, unfair and illegal.

4.17 That it is stated that the Directorate General of Works, New Delhi, vide office memorandum bearing letter No. 23/12/98-EC.I dated 10.12.1998 and also under O.M. bearing letter No. 23/6/2001 - EC.I dated 12.4.2001 passed necessary direction to all concerned authorities

*Mangal Singh*

for immediate implementation of transfer and posting orders of Executive Engineers(Civil and Elec.). It is further stated in the O.M. that it has been observed that in a large number of cases Executive Engineers who are under order of transfers are not relieved by the respective controlling officer for quite a long time, resulting a long delay in implementation of transfer orders issued by the Directorate and such action defeats the purpose of transfer orders. It is also stated that the Director General of Works has taken a serious view for non-implementation of transfer and posting orders. It has been therefore decided that all the Executive Engineers who are under order of transfer, are to be relieved by their controlling officers within a period of 30 days from the date of issue of that order. It is also specifically stated in the said order that in cases where no substitute is posted, the officer under transfer be relieved by making dwell charge arrangement but most unfortunately in spite of all these directions no step has been taken by the respondents for release of the applicant, therefore finding no other alternative the applicant is approaching this Hon'ble Tribunal praying for a direction upon the respondents to relieve him immediately consequent upon his order of transfer and posting dated 24.9.2001 to enable him to join him at Jaisalmer.

*Nayakji Bawali*

Copy of the Office Memorandum dated 10.12.1998 and 12.4.2001 are annexed as Annexure-14 and 15 respectively.

4.18 That it is stated that similarly situated employees of other Central Government Organisations earlier approached this Hon'ble Tribunal where similar issues were involved and this Hon'ble Tribunal decided the matter in series of cases as for example, O.A. No. 98 of 1998 directing the Respondents to relieve those applicants from duty forthwith pursuant to their respective order of transfer and posting orders.

4.19 That this application is made bona fide and for the cause of justice.

5. Grounds for relief(s) with legal provisions.

5.1 For that the transfer and posting order in favour of the applicant has been issued vide office order dated 24.9.2001 following the recommendation of the Hard Case Committee constituted by the Director General of Works in their meeting held on 6.9.2001.

5.2 For that pursuant to the O.M. dated 10.12.1998, 12.4.2001 (Annexure- 14 and 15 ( the applicant is entitled to be relieved within 30 days from the date of issuance of the posting order even without substitute.

Nayana Basu

- 5.3 For that the applicant has already completed more than two and half years service in hardest area at Imphal when tenure has been fixed for two years by the Office Memorandum dated 5.5.1999 issued by the Directorate General of Works, New Delhi.
- 5.4 For that the respondents have violated the direction contained in the Office Memorandum dated 5.5.1999, 10.12.1999 and 12.4.2001 as because the respondents failed to take any step to release the applicant in spite of the issuance of posting order dated 24.9.2001.
- 5.5 For that the applicant has completed the fixed tenure of two years in the month of June, 2001.
- 5.6 For that the applicant is meted out with hostile discrimination both in the matter of transfer and posting and release.
- 5.7 For that the applicant has served more than two and half years in the most insurgency prone area at Imphal in the North Eastern Region, as such entitled to be relieved with immediate effect.
- 5.8 For that applicant submitted repeated representations before the competent authorities after receipt of the posting order dated 24.9.2001 but to no result.
- 5.9 For that all other similarly situated officers posted in North Eastern Region have already been

*Nayana Basu*

relieved on completion of their tenure by the respondents irrespective of the fact whether the reliever has joined or not. As such the applicant is discriminated in the matter of release.

5.10 For that the applicant has acquired a valuable and legal right for immediate release to enable him to join to his new place of posting i.e. at Jaisalmer pursuant to the posting order dated 24.9.2001.

6. Details of remedies exhausted.

That the applicant states that he has no other alternative and other efficacious remedy than to file this application.

7. Matters not previously filed or pending with any other court.

The applicant further declares that he had not previously filed any application, Writ Petition or Suit regarding the matter in respect of which this application has been made before any court or any other authority or any other Bench of the Tribunal nor any such application, Writ Petition or Suit is pending before any of them.

8. Reliefs sought for :

Under the facts and circumstances stated above, the applicant humbly prays that your Lordships be

*Magnis J. Bawa*

pleased to issue notice to the respondents to show cause as to why the reliefs sought for by the applicant shall not be granted, call for the records of the case and on perusal of the records and after hearing the parties on the cause or causes that may be shown, be pleased to grant the following reliefs :

- 8.1 That the respondents be directed to relieve the applicant from duty to enable him to join at Jaisalmer on transfer with immediate effect pursuant to the order of transfer and posting dated 24.9.2001 (Annexure-9) and also in terms of the direction contained in the O.M. dated 10.12.1998, O.M. dated 12.4.2001 (Annexure-14 & 15).
- 8.2 Costs of the application.
- 8.3 Any other relief or reliefs to which the applicant is entitled to, as the Hon'ble Tribunal may deem fit and proper.
9. Interim order prayed for.

During pendency of this application, the applicant prays for the following relief :-

- 9.1 That the Hon'ble Tribunal be pleased to make an observation that the pendency of this application

*Naynesh Jaiswal*

shall not be a bar for the respondents to relieve the applicant to enable him to join the applicant at Jaisalmir pursuant to the order of transfer and posting dated 24.9.2001.

10. This application is filed through Advocates.

11. Particulars of the I.P.O.

i) I.P.O. No. : 76547762  
ii) Date of issue : 2.3.2002  
iii) Issued from : G.P.O., Guwahati.  
iv) Payable at : G.P.O., Guwahati.

12. List of enclosures.

As stated in the index.

VERIFICATION

I, Sri Nagendra Prasad, S/o Sri Ramdeo Sharma, aged about 34 years, working as Executive Engineer, Central Public Works Department, Imphal, applicant, do hereby verify that the statements made in Paragraph 1 to 4 and 6 to 12 are true to my knowledge and those made in Paragraph 5 are true to my legal advice and I have not suppressed any material fact.

And I sign this verification on this the 9th day of March 2002.

*Nagendra Prasad*  
Signature  
9/3/03

File No.28/3/99.EC-1(Vol.III)

Government of India

Directorate General of Works

Central Public Works Department

Nirman Bhawan

New Delhi, dated 18.6.1999.

## OFFICE ORDER No.93 OF 1999

THE PRESIDENT is pleased to appoint the following Assistant Executive Engineer(Civil) as Executive Engineer (Civil) in the Central Engineering Services Group 'A' on regular basis, in the pay scale of Rs.10,000 - 325 15.200 - from the date they assume the charge of the post of Executive Engineer (Civil).

Name & S. No.Date of Birth

1.	Pawan Kumar Gupta	13.2.67
2.	Ravi Kant	2.6.69
3.	Anil Kumar Pandey	25.3.69
4.	Nirmal Goel	2.9.68
5.	Nagendra Prasad	11.1.68
6.	Chandra Bhushan Upadhyaya	21.10.65
7.	A. Steeniyasa Rao	6.8.68
8.	Ajay Kumar	18.6.68
9.	Mi Venkateswara Rao	28.8.65
10.	Shailendra Singh (SC)	1.4.71
11.	Pawan Kumar (SC)	15.4.66
12.	Mukesh Kumar (SC)	1.5.67
13.	Rajeev Kumar (SC)	2.2.71
14.	Vijay Kumar (SC)	1.8.70
15.	Mukesh Mehta (ST)	31.7.68
16.	Sahjay B. Chittaghali (ST)	19.9.69

This promotion is subject to the outcome of OA No.2730/93, 1071 of Hon'ble CAT, Principal Bench, New Delhi and OA No.1233/95.

A. H. Atta  
Atta  
Atta  
Atta

Relieving Officer  
Relieving Officer  
Relieving Officer  
Relieving Officer

3. They shall also be required to pass the departmental examinations prescribed for Executive Engineer (Civil) within a period of 2 years from appointment failing which they shall not earn second and subsequent increments in the grade of Executive Engineer (Civil).

4. Director General (Works), CPWD, New Delhi is pleased to order the following posting and transfers in the grade of EE(Civil) with immediate public interest.

Sl. No.	Name (S. Shri)	From	To
1.	P.K. Gupta (On promotion)	AEE/ LCDn.II, Lucknow	EE. B Divn. New Delhi vice Shri M.L. Talreja transferred.
2.	M.K. Talreja	EE. B Divn. New Delhi	EE(P&A). SCC, Shimla against an existing vacancy.

(Order dated 13.11.98 posting Shri K.M. Soni to the post of EE(P&A) SCC, Shimla is cancelled)

3.	Ravi Kant (On promotion)	AEE/ CDO, New Delhi	EE. Exhibition Dn., New Delhi vice Shri B.B. Makkar transferred.
4.	B.B. Makkar	EE. Exhibition Dn., New Delhi	EE(Val). Ajmer, vice Shri Ram Charan transferred.
5.	Ram Charan	EE(Val). Ajmer	EE. DCEPDn., PWD, New Delhi vice Shri Rajesh Banga transferred.
6.	Rajesh Banga	EE. DCEProject Divn., PWD, New Delhi	EE. Kanpur Cent. Division, Kanpur vice P.B. Singh transferred.
7.	P.B. Singh	EE. KCDn. Kanpur	EE. Vigilance, New Delhi vice Shri A.K. Verma already trfd.
8.	A.K. Pandey (On Promotion)	AEE, Dewas Cent. Divn., Dewas	EE(Vigilance), New Delhi, vice Shri R.T. Gupta already trfd.
9.	Nirmal Goel (On promotion)	AEE. Consultancy Service, New Delhi	EE. TCDn. Tezpur vice Shri S.R. Jaurkar trfd.
10.	S.R. Jaurkar	EE. TCDn. Tezpur	EE(MIS), WZ.II, Nagpur vice Shri K.K. Ray already trfd.

*After  
Other  
Adv.*

11. N. Prasad (On promotion) DCE Project Divn., PWD, New Delhi. EE, MCD.I, Imphal vice Shri R.C. Mishra tsfd.
12. R.C. Mishra EE, MCD.I, Imphal. EE(P), SZ.II, Hyderabad against an existing vacancy.
13. C.B. Upadhyay (On promotion) High Tech. Bldg. Project, PWD. EE(P), O.o CE, P&P, New Delhi vice Shri S.C. Mittal tsfd.
14. S.C. Mittal EE(P) O.o CE(P&P), New Delhi. EE(P&A), DCC.II, New Delhi vice Shri H.P. Meena tsfd.
15. H.P. Meena EE(P&A), D.C.C.II, New Delhi. EE, Nizamudhin Bridge Project PWD, New Delhi vice Shri B.L. Sharma tsfd.
16. B.L. Sharma EE, Nizamudhin Bridge Project PWD, New Delhi. EE, PWD, New Delhi against a new post created for overseeing monitoring the progress of construction of flyover. Shri Sharma is to be given Planning Post.
17. A.S. Rao (On promotion) AEE, CD.O, New Delhi. EE, HCD.II, Hyderabad vice Shri M. Eswarayya tsfd.
18. M. Eswarayya EE, HCD.II, Hyderabad. EE(P&A), HCC.II, Hyderabad against a vacant post.
19. Ajay Kumar (On promotion) AEE, PLP, New Delhi. EE (P&A), EZ.II, Patna vice Shri K.C. Mondal already tsfd.
20. M.V. Rao (On promotion) AEE, HCD.I, Hyderabad. EE(Plg.), SZ.I, Chennai against Smt. B. Reithi James already tsfd.
21. Shailendra Singh (On promotion) AEE, 'Q' Divn., New Delhi. EE, 'M' Divn., New Delhi vice Shri B.D. Sangal tsfd.
22. B.D. Sangal EE, 'M' Divn., New Delhi. EE, PLP, New Delhi against a vacant post.
23. Pawan Kumar (On Promotion) 'E' Divn., New Delhi. EE(P), NEZ, Shillong vice Shri S.K. Aggarwal tsfd.

Attest  
M. S.  
D.S.

24.	S.K. Aggarwal	EE(P), NEZ, Shillong	EE, P.B.E. Project, PWD II vice Shri Mathura Prasad trfd.
25.	Mathura Prasad	EE, PBF Project, PWD, N.Delhi.	EE(Val) Ahmedabad vice Shri B.B. Shah already trfd.
26.	Mukesh Kumar (On Promotion)	CCDn.II, Chandigarh	EE(Plng.), NDZ.IV, New Delhi against a newly created post.
27.	Rajiv Kumar (On promotion)	AEE, Consultancy Service, New Delhi.	EE, MCDn., Shillong vice Shri Yudhister Naik trfd.
28.	Yudhister Naik	EE, MCDn., Shillong	EE(Val), Bhubaneswar vice Shri R.N. Tandon trfd.
29.	R.N. Tandon	EE(Val), Bhubaneswar	EE(Plng), SPGP, N.Delhi vice Shri R.K. Rastogi already trfd.
30.	Vijay Kumar (On Promotion)	AEE, CDO, New Delhi.	EE, F Divn., New Delhi vice Shri B.D. Bansal.
31.	B.D. Bansal	EE, F Divn., New Delhi.	EE(C), SPGP, New Delhi for Planning work against a vacant post.
32.	Mukesh Meena (On promotion)	AEE, JCC, Jaipur.	EE, JCDn., Jaisalmar vice Shri Ranjit Singh already trfd.
33.	S.B. Chinchghare (On promotion)	AEE, O.o CE (WZ)II, Nagpur.	EE, CDn.III, N.Delhi, vice Shri B.N. Gupta trfd.
34.	B.N. Gupta	EE, CDn.III, N.Delhi.	EE(C), SPGP, New Delhi for planning work against a vacant post.
35.	P.K. Aggarwal	EE, Parl. Works Dn.I, N.Delhi.	EE(Plng), NDZ.I, New Delhi vice Shri S.N. Chakraborty trfd.
36.	S.N. Chakraborty	EE(Plng), NDZ.I, New Delhi.	EO(D) III, Vigilance, N.Delhi against existing vacancy.
37.	U.C. Mishra	U.P.EE, CCU, Mo E&F, N. Delhi.	EE, Parl. Works Dn.I, N.Delhi vice Shri P.K. Aggarwal trfd.

(Order dated 12.5.99 issuing Shri U.C. Mishra to A.o E&F is cancelled.)

Att <sup>2</sup>  
2/2  
A.D.V.

-24-

38.	Darshan Singh	EE(Plg) DCEPDn., PWD, N.Dellu	EE, SPG Divn.II, New Delhi vice Shri S.P. Malik trsd.
39.	S.P. Malik	EE, SPG Divn.II, N.Dellu	EE(Plg.), Delhi College of Engg. Project PWD, New Delhi vice Shri Darshan Singh trsd.
40.	L. Dung Dung	EE(Plg), Mo E&F, N.Dellu	EE, SCDivn.II, Shimla vice Shri S.J.S. Bedi already trsd.
41.	D.J. Bose	EE, CCDivn.VIII, Calcutta	EE(Val), Calcutta vice Shri B. Banerjee trsd.
42.	B.Banerjee	EE(Val), Calcutta	EE, CCDivn.VIII, Calcutta vice Shri D.J. Bose trsd.
43.	S. Chatterjee	EE(Plg) EZ.I, Calcutta	EE(Val), Calcutta vice Shri P.K. Kundu trsd.
44.	P.K. Kundu	EE(Val), Calcutta	EE(Plg.), EZ.I, Calcutta vice Shri S. Chatterjee trsd.
45.	M. Arumugham	EE(Plg). SZ.III, Bangalore	EE(Plg), BCC, Bangalore vice Shir A.Kadar Batcha already trsd.
46.	A.K. Khatua	U.P. EE(Plg) BCC, Bangalore	EE(Plg), SZ.III Bangalore vice Shri M. Arumugham trsd.

(Order dated 12.5.99 posting Shri A.K. Khatua to BCC, Bangalore is cancelled)

5. All Chief Engineers, Superintendent Engineers and Executive Engineers are requested to relieve these officers on prioriton and also the Executive Engineers on transfer immediately without waiting for their substitutes.

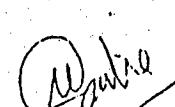
6. Officers are requested to join their unit of posting and send one copy each of IR-1 form to the Section Officers, EC-I Section and EC-II Section separately, giving reference to these orders. They should also send certificates of having written their self appraisal and the C.Rs in respect of the officers working under them in the prescribed proforma.

*M. K. K. K. K. K.*  
( Mahendra Kumar )  
Deputy Director of Admin.

*AA st. 20  
order  
Dev*

Copy to:-

1. All Pay & Accounts Officers of CPWD.
2. Pay & Accounts Officer, PWD XII, Govt. of Delhi, New Delhi.
3. All Zonal Accounts Officers of Income Tax Department.
4. The Secretary, PWD, Govt. of Delhi, New Delhi.
5. All Chief Engineers (Civil) of CPWD, PWD, Income Tax Deptt., Env. & Forest etc.
6. SEs, ACC, Allahabad DCC-I & II, New Delhi, SCC, Shimla.
7. SEs, Design I & II, CDO, New Delhi.
8. SEs, Vigilance I & II, Enquiry, CPWD, New Delhi.
9. SEs, HCC-XII, New Delhi SE (Val), Jaipur, Superintendenting Engineer, ACC, Agra.
10. All SEs (Civil) of PWD, Govt. of Delhi, Delhi.
11. SEs, ACC-I & II, Guwahati, Superintendenting Engineer, SCC, Silchar.
12. SEs, HCC-I&II, Hyderabad.
13. S.E. PLP, New Delhi, S.E. DCC-VI, New Delhi.
14. SEs, SPG Project Circle I & III, New Delhi.
15. S.E., CCC, Charkgarh, S.E., BCC, Bhubaneswar, S.E., JCC, Jaipur.
16. S.E., CCU, Ministry of Environment & Forest, New Delhi.
17. S.E., DCC-XI, New Delhi.
18. S.E., CCC-I, Calcutta, S.E. (Val.) Calcutta.
19. S.E., BCC, Bangalore.
20. SEs, SCC-I, Silliguri MCC, Maldia MCC, Murshidabad.
21. Officers concerned.
22. PS to UDM/PS to MOS, UD, New Delhi.
23. PPS to DG(W), PS to All ADGs, CE P&S/DDG(W)
24. PAs to DA/DW(S&D), DW(PM), DW(P&WA) FO to DGD/DDA-I, New Delhi.
25. SO, EC-II, CR Cell, Cash Section, General Section.
26. Stock File Notice Board Recognised Associations.
27. Hindi Sakhi for Hindi version.

  
(U.K. SINGH)  
SECTION OFFICER

To,

The Superintending Engineer,  
Silchar Central Circle, CPWD,  
Malugram, Mela Road, Silchar-2.

Subject:- Joining of self as Executive Engineer,  
in Manipur Central Division No. I, CPWD,  
Imphal.

RECEIVED  
25.07.1999  
New Delhi dated 13.6.1999

Sir: I P.P.H.D. (A.N.) is pleased to appoint the services of an Executive (Civil) as Executive Engineer in Manipur Central Division No. I, CPWD, Imphal. In pursuance of Director General (Works)'s Office order No. 93 of 1999 I beg to report for my joining today on 1.7.99 (A.N.) as Executive Engineer in Manipur Central Division No. I, CPWD, Imphal. Post of Executive

(dated 8/7/99)

This is for your information and necessary action, please.

1. Parimal Chandra
2. Nagendra Prasad
3. Chandra Bhushan
4. A. Sreenivasa
5. Ajay Kumar
6. M. Venkateswaran
7. Chaitendra Singh (SC)
8. Pawan Kumar (SC)
9. Mukesh Kumar (SC)
10. Rajeev Kumar (SC)
11. Vijay Kumar (SC)
12. Narendra Prasad (SC)
13. Copy to: 1. The Chief Engineer (NEZ), CPWD, Dhankheti, Cleve Colony, Shillong - 3 for information please.
2. The Executive Engineer, Manipur Central Division No. I, C.P.W.D., Imphal for information and necessary action of Hon'ble Bench - New Delhi and O.A. 1999.

Yours faithfully;

(Nagendra Prasad)  
Executive Engineer  
Manipur Central Division No. I,  
C.P.W.D., Imphal.

Executive Engineer

oo

Attest  
M. Venkateswaran  
A.D.

No. 29/1/97-EC.I  
 GOVERNMENT OF INDIA  
 DIRECTORATE GENERAL OF WORKS  
 CENTRAL PUBLIC WORKS DEPARTMENT

\*\*\*\*\*

New Delhi, dated, the 5<sup>th</sup> May, 1999.

OFFICE MEMORANDUM

Subject:- Tenure of officers and staff posted in North Eastern Region.

The undersigned is directed to refer to this Directorate's O.M. of even number dated 10-12-97, on the subject cited above.

It has been decided by the competent authority that, the tenure of posting of officers and staff of C.P.W.D., posted in North Eastern Region, will continue to be two years, irrespective of their length of service, till further orders.

*PK Kumar*

(MAHENDRA KUMAR)

DY. DIRECTOR (ADMN.)-I

To

All Chief Engineers (Civil & Elect.)/Superintending Engineers (Civil & Elect.)/Executive Engineers (Civil & Elect.) in C.P.W.D., PWD, including Valuation, Appropriate Authority, I.T. Deptt., M/o Environment & Forests etc.

*Ex/131*

*Attentd  
R. Prasad  
D.S.W.*

(Nagendra Prasad)  
 EE, MCD-I, CPWD,  
 Imphal, Manipur.

NP/EE/1

- 28 -

To,  
 The Director General(Works),  
 CPWD, Nirman Bhawan,  
 New Delhi-011.

Subject- Regarding transfer. (Through Proper Channel)

Respected Sir,

I joined Manipur Central Division No.1 on 1/7/99 on promotion vide your office order No. 93 of 1999. The two years tenure is going to be completed on 30/6/2001. I am serving in one of the hardest areas possible, which is well known to every authority. It is my humble request to transfer me out from this division after the completion of my tenure to any of the following places:-

- a) Bikaner.
- b) Jammu.
- c) Ludhiana.

For this act of kindness I would be ever grateful to you.  
 Thanking you,

Yours faithfully,

Ludhiana P.S.Sy

to Nizam Con  
 vide 31.5.01 Acct 5 P 30 (33)

(Nagendra Prasad)  
 Executive Engineer,  
 Manipur Central Division No.1,  
 CPWD, Imphal.

Copy to-

- 1) The DG(W), CPWD, Nirman Bhawan, New Delhi as an advance copy.
- 2) The ADG(EZ), CPWD, Nizam Palace, 234/4, AJC Bose Road, Calcutta-20 for kind information with a request to consider the case favourably.
- 3) The Chief Engineer (NEZ), CPWD, Dhankheti, Shillong-03 for kind information with a request to consider the case favourably.
- 4) The Superintending Engineer, Silchar Central Circle, CPWD, Malugrajp, Silchar-02 for kind information with a request to consider the case favourably.

24.9.01 Acct 9 P 40 (41)  
 1812  
 1/812

A H

Attested  
 At  
 At

-29-

Annexure - 4/6/3, 5/2

Government of India  
Central Public Works Department

No. 9(2)/MCD-I/2000/ 1991 Dated Imphal, the 18/12/2000

To

The Superintending Engineer  
Silchar Central Circle  
CPWD, Malugram,  
Silchar-2.

Subject:- Regarding transfer.

One representation regarding transfer after completion of two years tenure received from Shri Nagendra Prasad, Executive Engineer, Manipur Central Division No. I, CPWD, Imphal of his choice of posting is forwarded herewith for your further necessary action.

Encl:- As stated above.

Executive Engineer  
Manipur Central Division No. I  
CPWD, Imphal.

Copy to:-

✓ Shri Nagendra Prasad, Executive Engineer, Manipur Central Division No. I, CPWD, Imphal for information.

EXECUTIVE ENGINEER

After  
Review  
2nd

No. 28/3/2001-EC I  
GOVT. OF INDIA  
DIRECTORATE GENERAL OF WORKS  
CENTRAL PUBLIC WORKS DEPARTMENT

38  
Nirman Bhawan, New Delhi  
Dated the 31<sup>st</sup> May, 2001

OFFICE ORDER NO. 120/2001

President is pleased to appoint the following Assistant Engineers (Civil) as Executive Engineers (Civil) in the Central Engineering Service Group 'A' on a regular basis in the pay scale of Rs. 10,000-325-15200 with effect from the dates they assume the charge of the above post:-

SL. NO.	Name (S/Shri)	Present posting
1.	R.K. Kayastha	PWD Circle IV, New Delhi.
2.	G.S. Krishnan	N.C.D., Noida
3.	P.C. Govindan	S.Z.III, Bangalore

Above promotion is subject to the outcome of following Court cases:-

- I) QWP NO. 480/2000 (V.K. Jain Vs U.O.L) in Delhi High Court.
- II) QAs NO. 2754/99, 176/2000 in the C.A.T., PB, New Delhi.
- III) QWP NO. 91/2000 in Hon'ble High Court, Delhi, etc.

Director General of Works, Central P.W.D., is also pleased to order the following posting and transfers in the grade of Executive Engineer(Civil) with immediate effect in public interest, except in the case of officers mentioned below at Sl. No. 14,23,33, and 56 (who are not entitled for T.A/D.A and joining time) as under:-

SL.NO.	NAME(S/Shri)	FROM	TO	VICE
1.	R.K. Kashyap	EE(P&A)DCC V New Delhi	EE(P&A) BFC II Jaisalmer	R.K. Rastogi already trfd.
2.	H.S. Cheema	PWD 19, N.Del.	EE(P) IBBR M.Z. Siliguri	M.L. Rastogi already trfd.
3.	G.K. Sharma	NCD III Nagpur	PWD 19, N.D	H.S. Cheema
4.	M.M.K. Raju	EE(Trg.) R.K. Puram, N.Delhi	EE(P&A)NZ -III Jajpur	Existing vacancy
5.	R.R. Verma	Nizamuddin Bridge Pjt, PWD, N.Del.	EE(MIS)NZ -I, Chandigarh	Prem Pal Singh already trfd.

*Noted  
While  
Adv.*

*60552-62*

6. A.K. Bawa	L Divn., N.Delhi	EE(P)(NZ)-I Chandigarh	Anupam Aggarwal.
7. Anupam Aggarwal	EE(P)(NZ)-I Chandigarh	I Divn., N.Del.	Mumtaz Ahmad
8. Mumtaz Ahmad	I Divn. N.Delhi	EE(Val.) Agra	Existing vacancy
9. L.K. Bhargava	EE(Val) Jaipur	PWD 20,N.D	Pradeep Gupta already trfd.
10. Bijoy Kant	EE ( Geo-Tech) TAD Cell, N.Delhi	EEBCD, Baroda	N.M. George
11. N.M. George	BCD Baroda	EE(MIS)CZ Bhopal	Existing vacancy.
12. Ramesh Chandra	JCD Jabalpur	ACD Agra	S.C. Rabha
13. S.C. Rabha	ACD Agra	EE(P&A)ACC Agra	P.S. Bassi Agra
14. P.S. Bassi (without TA/DA/Joining Time)	EE(P&A)ACC Agra	EE. (Geo Tech) CS,N.Delhi.	Mohd. Shageer
15. P.K. Dixit	CDO, N.Delhi	ICD I, Indore	P.R. Patil
16. P.R. Patil	ICD.I, Indore	NCD.III	G.K. Sharma
17. Prem Mohan	EE(P) PWD Cir. 3 New Delhi	MCD II	Amar Singh
18. Amar Singh	MCD II Murshidabad	EE(P) PWD Cir.8, New Del.	Prem Mohan
19. Piyush Chakma	GCD Guwahati	EE(P)WZII Nagpur	Existing vacancy
20. Manohar Lal	PWD 25, N.Del	NAA Pjt. Division Guwahati	D.J. Mondal
21. D.J. Mondal	NAA Pjt. Dn. Guwahati	PWD 25 N. Delhi	Manohar Lal
22. D.K. Chowdhury	EE(Val) Cal.	EE(P)(EZ)-I Calcutta	Existing vacancy

600000/34

23. A.K. Das  
 EE(MIS)(NZ)-II  
 Lucknow  
 (without TA/DA/Joining Time)

EE(Val.)  
 Calcutta  
 D.K. Chowdhary

24. R. Chakraborty  
 U/P EEP, NEZ  
 Shillong  
 (Orders dated 6-2-2001, in respect of Shri Chakraborty are cancelled.)

EE(PM)WR  
 Mumbai  
 P.K. Bhatt

25. P.K. Bhatt  
 EE(PM)WR  
 Mumbai  
 (Orders dated 6-2-2001, in respect of Shri Chakraborty are cancelled.)

EE(P&A)  
 Mysore  
 K. Parthasarathi  
 already trfd.

26. D.C. Mallick  
 MCD VI Mumbai  
 EE(P), WZI Existing vacancy  
 Mumbai

27. V.N. Vilcek  
 EE(Val) Patna  
 EE(P)WZI  
 Mumbai  
 R. Selvaraju

28. R. Selvaraju  
 EE(P)WZI  
 Mumbai  
 MCD VI  
 Mumbai  
 D.C. Mallick

29. A.K. Jain  
 EE (Val.)II  
 Mumbai  
 EE(AA)  
 Mumbai  
 R. Chakraborty  
 already trfd.

30. T.M. Ganit  
 EE(TLC) WR  
 Mumbai  
 EE(P) ACC  
 Ahmedabad  
 M.K. Haridas  
 already trfd.

31. Permanand  
 EE(Val)  
 Ahmedabad  
 PWD Dn. IV  
 New Delhi  
 K.S. Sandhu

32. B.K. Khare  
 U/P EE(P&A)  
 JCC Jaipur  
 EE(Val.) Bhopal Existing  
 vacancy

(Orders dated 13-10-2000, posting Shri Khare to Jaipur are cancelled.)

33. Devender Gupta  
 EE(P&A) DCC  
 Dehradun  
 EE, Yamuna  
 River Front  
 Development  
 Project  
 Newly  
 created post

(Without TA/DA/Joining time)

34. B.M. Singhal  
 On repatriation  
 from N.S.G.  
 EE, L Divn.,  
 New Delhi  
 A.K. Bawa

35. I.S. Rana  
 U/P Yamuna River  
 Front Dev. Pjt.  
 New Delhi  
 JCD  
 Jallandhar  
 Manjit Singh  
 already trfd.

(Orders dated 25<sup>th</sup> April, 2001 in r/o Shri I.S. Rana are cancelled.)

RECORDED: 20/4/2001

36. Harnam Singh

LCD Ludhiana

EE(A) JCC  
Jallandhar

Post to be  
diverted for  
the newly  
created  
SSS-NIRE  
Project.

(Orders dated 27-4-2000, posting Shri Harnam Singh to FWD Dn.I, New  
Delhi are cancelled.)

37. S.R. Gupta

EE(A) JCC,  
Jallandhar

EE(P) JCC  
Jallandhar

Argus Deo  
retd.

38. Nirmal Singh

U/P EEP (NZ)-I  
Chandigarh

LCD Ludhiana Harnam Singh  
already trfd.

(Orders dated 22-12-2000, posting Shri Nirmal Singh to Chandigarh are  
cancelled.)

39. K.S. Sandhu

PWD DN. IV,  
New Delhi

EE(P) NZ-I  
Chandigarh

Existing va-  
cancy

40. T.J. Nihalani

EE(P) PWD  
Cir.II, New Delhi

EE(Val.)  
Jallandhar

Existing  
vacancy

41. Anurag

EE(A) ACC.I  
Guwahati

EE, CDO  
N.Delhi

P.K.Dixit

42. Mohd. Shageer

EE Geo Tech  
CS, N.Delhi

Vigyan Bhawan S.K. Sharma  
Divn. proceeding on  
study leave.

43. R.K. Kalyan  
AE(C) FWD Cir.IV

On promotion

MCD Shillong

Rajiv Kumar  
proceeding on  
deputation.

44. G.S. Krishnan  
AE(C)(P) NCD Noida

On promotion

AC Dn.  
Port Blair.

V. Rameshkrishnan

45. P.C. Govindan  
AE(C)(P) SZ. III B'llore

On promotion

AA Divn.  
Guwahati

Hari Singh  
already trfd

46. V. Ramakrishnan

ACD Port Blair

EE(AA)  
Chennai

P. Natarajan  
retd. May 2001

47. A.V. Kujur

U/P AA Dn.  
Guwahati

IBRR M Dn.  
Agartala

C.K. Jati

(orders dated 27.4.2000 of Shri Kujur are cancelled)

48. C.K.Jati

IBRR M Dn.  
Agartala

EE(AA) Cal.

A.K. Paul  
retd. May 2001

2000-04

49. A.K. Paul	IBBR M.Dn. Silchar	EE(P&A) CCC-I Cal.	Existing vacancy
50. N.M. George	BCD Baroda	EE(MIS) CZ Bhopal	K.S. Wahane already trsd.
51. L. Dhar	EE(Val.) Guwahati	EE(Trg.) R K Puram, ND	MMK Bajaj
52. Rakesh Pant	BF Dn. V, Barmer	EE(P)BFZ New Delhi	H.L. Maurya retg. June 2001
53. J.J.R. Meena	U/P BFDII Bhuj	BFD V, Barmer	Rakesh Pant

(Orders dated 28.8.2000 of Shri J.J.R. Meena are cancelled)

54. Gajal Singh	DCC XII, New Del.	EE(P&A) DCC 7 N.Del.	S.P. Palainsamy
55. S.P. Palainsamy	U/P EE(P&A) DCC 7, N.Del.	EE(P) SZI Bangalore	M. Arumugam already trsd.
56. Manoj Talreja	EE(Val.), Rohtak	EE(P) DCC XII	Gajal Singh
	(without TA/DA/Joining Time)	New Delhi	
57. N.K. Aggarwal	SPGP IV, N.D.	EE(Val.) Rohtak	Manoj Talreja
58. Nirmal Gool	EE(P&A) ACC. II Guwahati	EE, CD. IV New Delhi	K.R. Singh
59. K.R. Singh	EE C.D. IV, N.Del.	EE(Val.) Del.	R.S. Puri retd.
60. Nagendra Prasad	M.C.D.I Imphal	CDO New Delhi	Shailender Sharma already trsd.
61. Pawan Kumar	EE(P) NEZ Shillong	EE(P) Dhaula Kuan Flyover Pjt. PWD, N.D	Shishir Bansal
62. Shishir Bansal	EE(P) Dhaula Kuan Flyover Pjt. PWD, N.D	EE, GCD Guwahati	P. Chakma
63. Tarkeshwar Tiwari	PWD 14, N.Del.	MCD.I Imphal	Nagendra Prasad

GROUP SPY

64. S.R. Khera	CDO, N.Del.	JCD, Jabalpur	Ramash Chandra
65. H.G. Goswami	MCD.I Malda	EE(P) PWD Zone.IV, N.D	A.K. Sharma
66. A.K. Sharma	EE(P) PWD Zone.IV, N.Del.	MCD I Malda	H.G. Goswami
67. U. Yerrappa	EE(P)(WZ)-II Nagpur	EE(Val.) Hyd.	Existing vacancy
68. B.M. Khateek	EE(MIS)(NDZ).II New Delhi	EE(P&WA), Dir.(P&WA)	B.N. Gupta retd.
69. Anant Kumar	EE, SPMP, N.D. on closure of Project	PWD XI	Existing vacancy

Above officers are requested to join above posting and send one copy of TR I Form to EC I and EC II Sections of this Directorate. They should also send a certificate of having written their self-appraisal and confidential reports of the staff working under them.

*Gen. Secy*  
(J.L. CHUGR)  
DY. SECRETARY(ADMN.)

Copy to:

1. All P&AOs of CPWD, P&AO XII, PWD, Govt. of Delhi.
2. Principal Secretary, PWD, Govt. of Delhi.
3. All ADGs in CPWD.
4. E-in-C, PWD.
5. All Chief Engineers (Civil) in CPWD/PWD/Income Tax Deptt. etc.
6. All SEs (Civil), CPWD/PWD/Income Tax Deptt.
7. Persons concerned.
8. Chief Engineer (Vig.), CPWD, New Delhi. in DGW
9. PPS to DG(W), CPWD, N.Delhi./PS to DDG(W)/PAs to all Directors
10. President, CES Class I (DR) Association, Nirman Bhawan, Room No.215, 'A' Wing New Delhi.
11. President, CE&MES Class I (DR) Association, Vidyut Bhawan, New Delhi.
12. EC II Section, General Section, EC.III Section, Cash Section, ECIV Section, CR Cell, Hindu Shakha, O/o. DG(W), CPWD, Nirman Bhawan, New Delhi.

*Amuly*  
(S.B. BALBAH)  
DY. DIRECTOR (EC II)

NP/EE/2

To,  
 The Director General (W),  
 CPWD, Nirman Bhawan,  
 New Delhi-011.

(Through Proper Channel)

Sub.-Regarding transfer to choice station.

Ref.-My letter no. NP/EE/1 dated 18/12/2000.

Sir,

I had applied for transfer after completion of the two years tenure in the hard area vide my letter no. NP/EE/1 dated 18/12/00. Presently I am working in Manipur Central Division No.1, Imphal, Manipur which is one of the hardest area taking into account the law and order situation and insurgency. The choice of posting was given in the following order as below:-

a) Bikaner, b) Jammu, c) Ludhiana.

However vide your Office Order dated 31<sup>st</sup> May 2001(S.No. 60), I have been posted to Delhi which was not my choice station.

Not only the working environment is difficult here but there is a great risk to life. The only consolation we have that after the completion of the tenure we will get a choice posting. It is humbly requested to kindly reconsider my case favourably. For this act of kindness I would be ever grateful to you.

Thanking you,

Encl.-Referred letter.

Yours faithfully,

(Nagendra Prasad)  
 EE, MCD-I, CPWD,  
 Imphal, Manipur.

Copy to-

- 1) The DG(W), CPWD, Nirman Bhawan, New Delhi-011 (Advance copy)
- 2) The ADG (EZ), CPWD, Nizam Palace, 234/4, AJC Bose Road, Calcutta-20 for kind information with a request to consider the case favourably.
- 3) The CE(NEZ), CPWD, Shillong for kind information with a request to consider the case favourably.
- 4) The SE, SCC, CPWD, Silchar for kind information with a request to consider the case favourably.

(Nagendra Prasad) 8/6/01

Attested  
 N. Prasad  
 26/6/01

26/6/01  
 Dy. Director of

-37-

(6)

N.S.

Government of India  
Central Public Works Department

No.9(2)/MCD.I/2001/ 854

Dt. 8 /06/2001

To  
The Superintending Engineer,  
Silchar Central Circle, CPWD,  
Malugram, Silchar.

Subject: - Regarding transfer to choice station.

One representation regarding transfer to choice station after the completion of two years tenure received from Shri Nagendra Prasad, Executive Engineer, Manipur Central Division No.I, C.P.W.D., Imphal is forwarded herewith for further necessary action at your end. His case may be considered favourably.

Encl:- As stated above.

Executive Engineer,  
Manipur Central Division No.I,  
C.P.W.D., Imphal.

Copy to :-

- 1) Shri Nagendra Prasad, Executive Engineer, Manipur Central Division No.I, CPWD, Imphal for information.

  
EXECUTIVE ENGINEER.

AP/est of  
M/S  
Adv.

26  
Dy. Director of

NP/EE/3

Reminder

- 38 -

To,

The Director General (W),  
 CPWD, Nirman Bhawan,  
 New Delhi-011.

(Through Proper Channel)

Sub.-Regarding transfer and posting to choice station.  
 Ref.-My letter no. NP/EE/2 dated 8/6/2001(copy enclosed).

Sir,

With due respect it is stated that I have completed my two years tenure in Manipur and I had applied for transfer after completion of the two years tenure in the hard area vide my letter no. NP/EE/1 dated 18/12/00(copy enclosed). Manipur is one of the hardest area taking into account the law and order situation and insurgency. The choice of posting was given in the following order as below:-

a) Bikaner, b) Jammu, c) Ludhiana.

However vide your Office Order dated 31<sup>st</sup> May 2001(S.No. 60), I have been posted to Delhi which was not my choice station of posting. I represented against this vide my letter referred above and it has been forwarded to your goodself by CE(NEZ) also(copy enclosed).

The present law and order situation is extremely bad which is well known. There is a limit to which a man can bear the mental agony of serving in a hard area. My child's education is suffering who is 5 plus. Not only the working environment is difficult here but there is a great risk to life. In the past there have been cases of abduction of the Executive Engineers in this division who are the most targeted persons. In the month of February 2001, there was an extortion demand from some underground organization, a report of which was submitted by CE(NEZ)(copy enclosed). After completing my tenure in such a demanding and adverse situation, I have not been posted to my choice station.

Considerable time has elapsed. It is humbly requested to kindly do justice and reconsider my case favourably of posting to the choice station. For this act of kindness I would be ever grateful to you.

Thanking you,

Encl.-As mentioned above.

Yours faithfully,

2.8/2/01

(Nagendra Prasad)  
 EE, MCD-I, CPWD,  
 Imphal, Manipur.

Copy to-

- 1) The DG(W), CPWD, Nirman Bhawan, New Delhi-011 with enclosures(Advance copy)
- 2) The ADG (EZ), CPWD, Nizam Palace, 234/4, AJC Bose Road, Calcutta-20 for kind information with a request to consider the case favourably.
- 3) The CE(NEZ), CPWD, Shillong for kind information with a request to consider the case favourably.
- 4) The SE, SCC, CPWD, Silchar for kind information with a request to consider the case favourably.

(Nagendra Prasad)

A/H  
 Adm  
 Adv

26/6/01  
 Dy. Director of Admin.

NP/EE/4.

Reminder No.3

To,  
 The Director General (W),  
 CPWD, Nirman Bhawan,  
 New Delhi-011.

(Through Proper Channel)

**Sub.-Regarding transfer and posting to choice station.**  
 Ref.-My letter no. NP/EE/3 dated 28/7/2001(copy enclosed).

Sir,

With due respect it is stated that I have completed my two years tenure in Manipur and I had applied for transfer after completion of the two years tenure in the hard area vide my letter no. NP/EE/1 dated 18/12/00(copy enclosed). Manipur is one of the hardest area taking into account the law and order situation and insurgency. The choice of posting was given in the following order as below:-

a) Bikaner, b) Jammu, c) Ludhiana.

However vide your Office Order dated 31<sup>st</sup> May 2001(S.No. 60), I have been posted to Delhi which was not my choice station of posting. I represented against this vide my letter dated 8/6/01( copy enclosed). CE(NEZ) has also forwarded favourably vide his letter no. 1/3/2000- Admn. 26/6/2001(copy enclosed).

The present law and order situation is extremely bad which is well known. There is a limit to which a man can bear the mental agony of serving in a hard area. My child's education is suffering who is 5 plus. Not only the working environment is difficult here but there is a great risk to life. In the past there have been cases of abduction of the Executive Engineers in this division who are the most targeted persons. In the month of February 2001, there was an extortion demand from some underground organization, a report of which was submitted by CE(NEZ)(copy enclosed). After completing my tenure in such a demanding and adverse situation, I am still languishing here.

It is humbly requested to kindly do justice and reconsider my case favourably of posting to the choice station so that I could be relieved. For this act of kindness I would be ever grateful to you.

Thanking you,

Encl.-As mentioned above.

Yours faithfully,

(Nagendra Prasad)  
 EE, MCD-I, CPWD,  
 Imphal, Manipur.

Copy to-

- 1) The DG(W), CPWD, Nirman Bhawan, New Delhi-011 with enclosures(Advance copy)
- 2) The ADG (EZ), CPWD, Nizami Palace, 234/4, AJC Bose Road, Kolkata-20 for kind information with a request to consider the case favourably.
- 3) The CE(NEZ), CPWD, Shillong for kind information with a request to consider the case favourably.
- 4) The SE, SCC, CPWD, Silchar for kind information with a request to consider the case favourably.

(Nagendra Prasad)

Attest  
 W. B.  
 J. D.

RECEIVED  
 DIRECTOR OF ADVERTISING

No.28/3/2001-EC.I(Vol.II)(Pt.)  
GOVERNMENT OF INDIA  
DIRECTORATE GENERAL OF WORKS  
CENTRAL PUBLIC WORKS DEPARTMENT

Nirman Bhavan, New Delhi-110011  
Dated the 24th September, 2001.

OFFICE ORDER No. 209 OF 2001

Director General of Works, Central Public Works Department, New Delhi, is pleased to order the following postings & transfers in the grade of Executive Engineer (Civil), with immediate effect in public interest except the transfer at Sl. No.12 (Shri R. Sharda):-

S.No.	Name(S/Shri)	From	To
1.	S.S. Khanna	EE. 'Q' Dn.. New Delhi	EE(P&A), DCC.VIII, New Delhi, vice Shri D.M. Maurya retiring on 30-09-2001.
2.	D.C. Gupta	EE(Valuation)	EE. 'Q' Division, New Delhi, vice Shri Chandigarh S.S. Khanna transferred.
3.	M.Balachandran	EE(Valuation)	EE, Cochin Central Division, Cochin vice Bangalore. Shri K. Thankappan retd. on 31-08-2001
4.	V.S. Manoharan	EE(MIS),SZ -II, Hyderabad	EE, Trichur Central Division, Trichur, vice Shri C.J. Mohan retired on 31-08-2001.
5.	H.P.Gupta	Under Posting	EE(Plg.), NZ.I, Chandigarh, vice Shri Anupam Aggarwal already transfd.
6.	Mumtaz Ahmed	U P EE(Plg.), NZ EE(P&A), A.C.C. Agra -I Chandigarh	EE(P&A), A.C.C. Agra, vice Shri S.C. Rabha transferred.
(Order dated 22-06-2001, posting Shri Mumtaz Ahmed to Chandigarh is cancelled.)			
7.	S.C. Rabha	EE(P&A), ACC, Agra	EE(Valuation), Agra, vice Shri S.K.Jain already transferred.
8.	H.S. Muddar	On repatriation from NVS New Delhi.	EEQA), CSQ., New Delhi, vice Shri Sham Lal already transferred.
9.	C.Sivanandam	EE(P&A), CCC.II, Chennai	EE, CCDn.I, Chennai, vice Shri K.N. Kutty retired on 31-07-2001.
10.	Hira Lal	On repatriation from NVS New Delhi	EE(P&A), DCC.VII, New Delhi, against an existing vacancy.

*Shard*

(.. contd.)

*A. H. of  
O.P.D.*



- 41 -

12. T. S. S. Bhatia

On repatriation EE(Valuation), Jaipur vice Shri L.K. Bhar from Cabinet. gava already transferred. Sectt, New Delhi.

13. R.K.Sharda

EE,BFDn.V, EE(MIS), NDZ.I, New Delhi, vice Shri Jaisalmer R.N. Tandon proceeded on deputation  
(He is not entitled for T.A.D.A Joining Time etc.)

14. Nagendra Prasad

EE, MCDn.I EE, BFDn.V, Jaisalmer, vice Shri R.K. Imphal. Sharda transferred.

(Order dated 31-05-2001, posting Shri Nagendra Prasad to CDO is cancelled.)

15. P.K.Pramanick

EE(Plg.), IBBZ, EE, Calcutta Central Divn.VI, Calcutta, Siliguri. vice Shri P.C. Sen retd. on 31-08-2001.

16. K.D. Sharma

EE(Plg.), WZ.II, EE, Nagpur Cent. Division.III, Nagpur. Nagpur. vice Shri G.K. Sharma already transferred.

17. B.D.Bansal

EE(Plg.), SPG. EE(P&A), DCC.V. New Delhi vice New Delhi. Shri R.K.Kashyap already transferred.

18. V.N. Vibek

U.P EE(Plg.), EE(CDO), New Delhi. vice Shri S.R. WZ.I, Mumbai Kinra already transferred.

(Order dated 31-05-2001, posting Shri Vibek to Mumbai is cancelled.)

19. Order dated 27-06-2001, posting Shri S.S.N. Murthy, EE(Valuation) Visakhapatnam to the post of EE(Valuation), Hyderabad is cancelled.

Officers are requested to join their new unit of posting and send one copy each of TR. form to Dy. Directors, EC.I & EC.II Sections of this Directorate giving reference to this order. They should also send certificates of having written their self-appraisal and CRs in respect of officers working under them in the prescribed proforma.

*Shri*  
(B.B.BABBAR)  
DY DIRECTOR(EC.I)

Copy to:-

1. All Pay & Accounts Officers of C.P.W.D.
2. Chief Engineers. NDZ.I NDZ.II NDZ.III NDZ.IV, CPWD, New Delhi.
3. Chief Engineer(Vigilance). CPWD, New Delhi.
4. Chief Engineer(Valuation), I.T. Deptt., New Delhi.
5. Chief Engineer(Valuation). I.T. Deptt., Chennai.
6. Chief Engineer(SZ).I, CPWD, Chennai.
7. Chief Engineer(SZ).II, CPWD, Hyderabad.
8. Chief Engineer(SZ).III, CPWD, Bangalore.
9. Chief Engineer(EZ).I, CPWD, Calcutta
10. Chief Engineer(NEZ).CPWD, Shillong.
11. Chief Engineer. SPG Project, New Delhi.
12. Chief Engineer(BFZ). CPWD, New Delhi.

(....contd.)

*A.Histed*  
*W. Lee*  
*Parikh*

: 3 :

13. Chief Engineer(CDO), CPWD, New Delhi.
14. Executive Director(CS), New Delhi.
15. Chief Engineer(CSQ), CPWD, New Delhi..
16. Chief Engineer(WZ).I, CPWD, Mumbai.
17. Chief Engineer(WZ).II, CPWD, Nagpur
18. CE(NZ).I, CPWD, Chandigarh.
19. General Manager, Navodaya Vidyalaya Samiti, A-39 Kailash Colony, New Delhi-48
20. Shri S.K. Mehrotra, Director, Cabinet Secretariat, Bikaner House Annex, New Delhi.
21. Shri Hira Lal Executive Engineer, NVS, Deptt. of Secondary Education & Higher Education, Administrative Block, Indira Gandhi Indoor Stadium Complex, New Delhi-2
22. Shri H.P. Gupta, Executive Engineer(Civil), CPWD, Flat No.17, Block-C. S.F.S. Sector-19, Rohini, Delhi-110085(By Regd. Post)
23. SEs(Vigilance).I & II/Enquiry, CPWD, New Delhi.
24. SE(P&A), NDZ.I, CPWD, New Delhi/SE(P&A),NDZ.II, CPWD, New Delhi.
25. SE(Valuation), I.T. Deptt., Chandigarh.
26. SE(Valuation), Income Tax Deptt., Jaipur.
27. SE, DCC.VI/SE, DCC.VII/SE, DCC.VIII, CPWD, New Delhi.
28. SE(S&S), CSQ, CPWD, New Delhi.
29. Director(CS).I, CPWD, New Delhi.
30. Chief Engineer(ODZ), CPWD, New Delhi.
31. SE, DCC. V, CPWD, New Delhi.
32. SE, B.F. Circle.II, CPWD, Jaisalmer.
33. SE, T.C.G., CPWD, Trivandrum.
34. SE(Valuation), I.T. Deptt., Bangalore.
35. SE(P&A), SZ.II, Hyderabad.
36. SE(Plg.), IBBZ, CPWD, Siliguri.
37. SEs. ACC.I & ACC.II, CPWD, Guwahati SE. SCC, CPWD, Silchar.
38. SE. CCC.II, CPWD, Chennai.
39. SE. NCC, CPWD, Nagpur.
40. SE(P&A), WZ.II, CPWD, Nagpur.
41. SE(Valuation), I.T. Deptt., Jaipur.
42. SE(Valuation), Income Tax Deptt., Hyderabad.
43. SEs. DCC.II/DCC.IV, CPWD, New Delhi
44. SE, CCC.II, CPWD, Calcutta.
45. SE, ACC. Agra.
46. Officers concerned.
47. P.P.S. to DGW, CPWD, New Delhi.
48. PS to all ADGs of CPWD/Ps to CE(P&S), DDG(W), CPWD, New Delhi.
49. PS to Engineer-in-Chief, PWD, New Delhi.
50. PAs to Directors, Admin., P&WA, PM, S&D, DS(A), FO to DGW, New Delhi.
51. EC.I/CR Cell/General Section Cash Section EC.IV(C), CPWD New Delhi.
52. Stock File/Recognised Associations Notice Board.
53. Shri Narendra Kumar J.H.T. for Hindi version.

*Shubh*  
DY. DIRECTOR(EC.I)

To,  
The Director General (W),  
CPWD, Nirman Bhawan,  
New Delhi-011.

(Through Proper Channel)  
Sub-Regarding non-relieving after the completion of tenure

Sir,

With due respect it is stated that I have completed my two years tenure in Manipur in 30/6/01. Various representations were made by me but still I have not been able to get relieved after the completion of my tenure in the North East, which is quite frustrating. Transfer order vide your office order no. 120/2001 dated 31<sup>st</sup> May 2001 was issued which was subsequently modified vide your order no. 209 of 2001 dated 24<sup>th</sup> September 2001 (S.No.13). It is extremely painful to point out that so far neither my reliever (Sri Tarkeshwar Tiwari, PWD-14, ND) has joined here nor any alternative arrangement has been made to relieve me.

There are various reasons which are mentioned below for your kind consideration as to why I should be relieved at the earliest:-

- a) There is a great risk to my life. This matter was brought to your kind knowledge by CE(NEZ) vide his letter no. 5/3/98-Admn. Confidential dated 13/2/01 (copy enclosed). The incident had occurred in the 1<sup>st</sup> week of February 01 and since then I am constantly leaving in fear and this has also affected the supervision and control of works. It was specifically recommended by CE(NEZ) that ".....priority for posting/transfer of persons who have completed their normal tenure in the North East be given" taking into account the bad law and order situation. This was one such incident. In normal course of working, there are a lot of incidents, which occur regularly causing much irritation. Although the transfers orders have been issued, but it has not been followed in practical.
- b) I have a school going daughter in class 1 going to school about 8 kms. away from the residence. There is a constant risk of her abduction and due to this sometimes I have to forcefully keep her away from school from months altogether, thus affecting her academic career.
- c) My wife is suffering from serious gynecological problems. In August 2000, my newly born child had expired at Varanasi (I had to send her to my native place due to lack of proper medical facilities here) and the doctor had advised me to have certain medical check up which could not be done as proper facilities are not available in Imphal. Even some of the medicines, which have been prescribed, are not available at Imphal.
- d) There are various social obligations, which are also to be looked after. My father is leaving alone as my mother has already expired. It is very difficult to look after father from here as it is far too away and visiting my native place is very costly affair.
- e) It is mentioned that even the local people from Manipur who are serving in this office do not want to stay here. It can be very well imagined what is our position and how we are faring.
- f) In the past there have been various cases of abduction/threats to the Executive Engineers who are the most targeted persons. The longer I stay, the more I am exposed. It is in the interest of the department that I should be relieved immediately. There is a limit to which a person could be subjected to mental tension. It also affects the work output severely. It is becoming extremely difficult to work any further in these demanding conditions.

May I request your goodness to look into the above circumstances and take necessary steps as found appropriate to get me relieved at the earliest possible. It is humbly requested to kindly do justice. For this act of kindness I would be ever grateful to you. Thanking you,

Encl.-As mentioned above.

Yours faithfully,

(Nagendra Prasad)  
EE, MCD-I, CPWD,  
Imphal, Manipur.

Copy to:-

- 1) The DG(W), CPWD, Nirman Bhawan, New Delhi-011, with enclosures(Advance copy)
- 2) The ADG (EZ), CPWD, Nizam Palace, 234/4, AJC Bose Road, Kolkata-20 for kind information and necessary action.
- 3) The CE(NEZ), CPWD, Shillong, for kind information. It is requested to make some alternative local arrangement to relieve me as it is getting extremely difficult to continue any further.
- 4) The SE, SCC, CPWD, Silchar for kind information with a request to make some alternative local arrangement to relieve me as it is getting extremely difficult to continue any further.

(Nagendra Prasad)

24-11-2001

Government of India  
Central Public Works Department

No.9(2)/MCD-I/2001/ 1752

Dt. 24/11/2001

T<sub>0</sub>

The Superintending Engineer,  
Silchar Central Circle, CPWD,  
Malugram, Silchar.

**Subject: - Regarding non-relieving after the completion of tenure**

One representation regarding above matter received from Shri Nagendra Prasad, Executive Engineer, Manipur Central Division No.I, C.P.W.D., Imphal is forwarded herewith for further necessary action at your end.

Encl:- As stated above.

**Executive Engineer,  
Manipur Central Division No. I,  
C.P.W.D., Imphal.**

Copy to :-

- 1) Shri Nagendra Prasad, Executive Engineer, Manipur Central Division No.I, CPWD, Imphal for information.

## EXECUTIVE ENGINEER

Encl.-As mentioned above.

Yours faithfully,

(Nagendra Prasad)  
EE, MCD-I, CPWD,  
Imphal, Manipur.

To,  
The Director General (W),  
CPWD, Nirman Bhawan,  
New Delhi-011.

(Through Proper Channel)  
Sub.-Regarding non-relieving after the completion of tenure.

Sir,

With due respect it is stated that I have completed my two years tenure in Manipur in 30/6/01. I made various representations but still I have not been able to get relieved after the completion of my tenure in the North East, which is quite frustrating. Transfer order vide your office order no. 120/2001 dated 31<sup>st</sup> May 2001 was issued and as per this Sri Tarkeshwar Tiwari, PWD-14, ND should have joined here. Roughly 8 months have passed, but there is no sign of him coming here.

North East is a very sensitive area and no one wants to continue even for a single day beyond the tenure. And here I am forced to stay for eight months since the orders were issued. It is very easy, rather pleasing to wait for a reliever for a person serving in Delhi or in other parts of India, but not for a person serving in North East. Manipur is the most sensitive area of the North East. Vide my earlier representations, it has been mentioned that there is a great risk to my life. This fact was brought to your knowledge by CE(NEZ) in February 2001 vide his no. 5/3/98-Admin. Confidential dated 13/2/01.

May I request your goodness to look into the above circumstances and take necessary steps as found appropriate to get me relieved at the earliest possible. It is humbly requested to kindly do justice. For this act of kindness I would be ever grateful to you.

Thanking you,

Encl.-My earlier representation dated 24/11/01

Yours faithfully,

(Nagendra Prasad)  
EE, MCD-I, CPWD,  
Imphal, Manipur.

Copy to-

- 1) The DG(W), CPWD, Nirman Bhawan, New Delhi-011 with enclosures(Advance copy)
- 2) The ADG (EZ), CPWD, Nizam Palace, 234/4, A.J.C. Bose Road, Kolkata-20 for kind information and necessary action.
- 3) The CE(NEZ), CPWD, Shillong for kind information. It is requested to make some alternate local arrangement to relieve me as it is getting extremely difficult to continue any further.
- 4) The SE, SCC, CPWD, Silchar for kind information with a request to make some alternate local arrangement to relieve me as it is getting extremely difficult to continue any further.
- 5) The President, CES Class I(DR) Association, CPWD, Room no. A-216, Nirman Bhawan, New Delhi-011. It is requested to take up the matter at your end also. *Ex. B. abu*

(Nagendra Prasad)

*Attended  
Date  
Rev. (\*)*

To,  
The Director General (W),  
CPWD, Nirman Bhawan,  
New Delhi-011.

(Through Proper Channel)

Sub:-Regarding non-relieving after the completion of tenure in NORTH EAST  
(Manipur).

Sir,

I took over charge of Manipur Central Division No. 1, Manipur on 1/7/99 and the two years tenure was completed on 30/6/01. Transfer orders were issued vide your O/O dated 31/5/2001 (s/no.60). This is my 6<sup>th</sup> representation to get myself relieved. Prior to this I have requested all concerned but nothing has matured.

Vide your OM no. 29/1/97-EC.I dated 5/5/1999 (copy enclosed) it is very clear that there is two years tenure for all officers and staff of CPWD. Even your goodself will be aware of the problems of North Eastern States in general and Manipur in particular as to how difficult it is to work here. North East is a very sensitive area and no one wants to continue even for a single day beyond the tenure. Manipur is the most sensitive area of the North East. Vide my earlier representations, it has been mentioned that there is a great risk to my life. This fact was brought to your knowledge by CE(NEZ) in February 2001 vide his no. 5/3/98-Admn. Confidential dated 13/2/01.

Since more than 7 months has already elapsed and no positive result has come, with a very heavy heart, I will be constrained to seek the remedy available in the law if I am not relieved by 25/2/02 as I have already exhausted all the channels available so far.

Thanking you,

Encl.-All the previous representations  
dated 8/6/01, dated 28/7/01, dated 22/8/01  
dated 24/11/01, 4/1/02 and OM dated 5/5/99

Yours faithfully,

(Nagendra Prasad)  
EE, MCD-I, CPWD,  
Imphal, Manipur.

Copy to-

- 1) The DG(W), CPWD, Nirman Bhawan, New Delhi-011 with enclosures(Advance copy)
- 2) The ADG (EZ), CPWD, Nizam Palace, 234/4, AJC Bose Road, Kolkata-20 for kind information and necessary action.
- 3) The CE(NEZ), CPWD, Shillong for kind information and necessary action.
- 4) The SE, SCC, CPWD, Silchar for kind information and necessary action.

(Nagendra Prasad)

*After ad  
Other  
Adv.*

ANNEXURE - 20

No. 23/12/98-EC.L

GOVERNMENT OF INDIA

DIRECTORATE GENERAL OF WORKS

CENTRAL PUBLIC WORKS DEPARTMENT

\*\*\*\*\*

New Delhi, dated, the 10/12/1998.

OFFICE MEMORANDUM

Subject:- Implementation of Transfer Orders of Executive Engineers (Civil & Elect.)

.....

It has been observed that, in quite a large number of cases, Executive Engineers (Civil & Elect.), who are under orders of transfer are not relieved by their respective controlling officers for quite a long time, resulting a long delay in implementation of transfer orders issued by this Directorate. This defeats the purpose of transfer orders and adversely affect the works, in the various offices of C.P.W.D.

Director General of Works has taken a serious view of the non-implementation of transfer/posting orders. It has been, therefore, decided that, all the Executive Engineers (Civil & Elect.), who are under order of transfer, are to be relieved by their Controlling Officers, within a period of maximum 30 days from the date of issue of orders. In cases, where no substitute is posted, the officer under transfer be relieved by making dual charge arrangements.

In some cases, it is noticed that, after relief from their respective offices, Executive Engineers are not assuming the charge of the new posts and remain on long leave. Therefore, Controlling Officers may ensure that, no leave is sanctioned at the time of their relief.

It has been further decided that, officers who are not relieved within 30 days of date of issue of orders, will automatically stand relieved after expiry of 30 days and will not be eligible to draw pay and allowances from their present office, unless their transfer orders are cancelled/modified or further instructions are given from Central Office.

All ADGS/CEEs/SEEs are advised to ensure that, the above mentioned instructions are followed in toto in their respective Regions/Zones/Circles.

(SURENDER PAUL)  
DY. DIRECTOR (TRAINING)

1/12/1998  
All Additional Directors General.

All Chief Engineers (Civil & Elect.)

All Superintending Engineers (Civil & Elect.)

All Executive Engineers (Civil & Elect.)

1/12

17/12

to:-

PPS to DG(W)/PS to DDG(W), New Delhi.  
PPAs to Director (Admn.), DW(P&W), DW(S&D), DW(PM), FO to DG(W), DDA, I, New Delhi.  
Section Officer, EC.III Section, w.r.t. File No. 28/18(28)98/EC.III  
Section Officer, EC.II Section.

(U.K. SINHA)  
SECTION OFFICER

Attested  
W. K. Sinha  
20  
Adv.

S. No. 152 (i)

P- (43)

## ANNEXURE-21

No. 23/6/2001-EC.I  
**GOVERNMENT OF INDIA**  
**DIRECTORATE GENERAL OF WORKS**  
**CENTRAL PUBLIC WORKS DEPARTMENT**

Nirman Bhavan, New Delhi-110011

Dated the 12<sup>th</sup> April, 2001OFFICE MEMORANDUM

**Subject:- Compliance of transfer orders issued by Directorate General of Works, C.P.W.D.**

It is seen that transfer orders issued by this Directorate are not complied promptly due to one reason or other. Many a times a representation is forwarded by Controlling Officer and under this plea the officer is not relieved.

The practice of not relieving the officers, pending decision on the representations and withholding their transfer is viewed seriously and competent authority has decided that all officers under transfer must be relieved forthwith. Their representation if any will be considered only after they join new place of posting.

It is also decided that officer under transfer should not be sanctioned leave preparatory to join new posting.

It will be the responsibility of respective Controlling Officers to adhere to above guidelines

*.....* (S) J.L. CHUGH  
 (J.L. CHUGH) 12/4/01  
 DY. SECRETARY (ADMN.)

To

1. All Additional Directors General of CPWD/Engineer-in-Chief, PWD.
2. All Chief Engineers(Civil) &(Elect.), including PWD, Appropriate Authority/ Valuation/Ministry of Environment & Forests etc. (The above guidelines are to be circulated to all lower formations for strict compliance.)

P. Circular

12/4/01

we may wish about  
 we release on P. Circular  
 P.T.O. on the 12/4/01

12/4/01

Attest  
 (Signature)

12/4/01